

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3259
ANSWERED ON:13.08.2010
ALLOCATION OF GAS
Choudhry Smt. Shruti

Will the Minister of POWER be pleased to state:

- (a) whether various State Governments in the country including Haryana have sought allocation of gas for the setting up of gas based power projects in their States;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a): Yes, Madam. Various State Governments in the country including Haryana has sought allocation of gas for setting up of gas based power projects in their States.
- (b): The details of such State sector projects are attached in Annex-I.
- (c): As regards allocation of gas, Empowered Group of Ministers (EGOM) has allocated gas to only existing gas power projects (including 2009- 10 projects). Further, EGOM in meeting dated 27.10.2009 decided that the requirement of natural gas for plants to be commissioned beyond 2009-10 would be reviewed from time to time by the EGOM for making firm allotments to such plants from the fallback quantity available.

Ministry of Power has recently forwarded to MOP&NG for consideration of EGoM, a list of three State sector projects along with other projects, which are under construction and are coming up in 11th Plan as per the assessment of CEA and which will start drawing gas by March, 2012 (Annex-II). Ministry of Power has also sent the updated list of 102 pending projects of 121215 MW of Central, State and Private sector projects (Annex- III), which also includes projects in Haryana state.